



**OFFICE OF  
THE DISTRICT LEGAL SERVICES AUTHORITY, KAMRUP(R).  
Dist. & Sessions Judge's Court Campus, Amingaon.**



**NOTICE  
16.03.2020**

It is for information of all concerned that the Interview for the post of U.D.A. which was fixed on 20.03.2020 and written examination for the post of L.D.A. and Grade-IV (Peon) which was fixed on 22.03.2020 is hereby postponed due to present situation of Novel Corona Virus (Covid-19) disease.

The revised date for the respective Interview and written examination will be announced by the end of this month. All candidates are requested to keep visiting the official website of Kamrup District Judiciary i.e. <https://districts.ecourts.gov.in/kamrup> regularly for more information relating to the Interview/examinations.

Further, the Admit Cards already issued to the candidates will remain valid for the Interview /examination which will be conducted on a later date.

**Sd./- S. Begum  
District & Sessions Judge-  
Cum-Chairman,  
District Legal Services Authority  
Kamrup, Amingaon.**

**Memo No. DLSA/KA/2019/Rect./ 633-638 Dated Amingaon, the 16<sup>th</sup> of March, 2020.**

*Copy forwarded to-*

1. The Commissioner & Secretary to the Govt. of Assam, Legislative Department for information.
2. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
3. The District Information and Public Relations Officer, Kamrup, Amingaon with a request to publish this notice in two widely circulated local daily (in both Assamese and English).
4. The Systems officer, Kamrup District Judiciary. He is to upload this notification in the official website immediately.
5. Office Notice Board.
6. Office File.

  
**District & Sessions Judge-  
Cum-Chairman,  
District Legal Services Authority  
Kamrup, Amingaon.**

Chairman  
District Legal Services Authority  
Kamrup, Amingaon

16/3/20